- (a) whether the implementation of MPLADS is get delayed in some States;
- (b) if so, the details thereof;
- (c) whether any time-limit has been fixed for the completion of various schemes recommended by the Members of Parliament under MPLADS;
 - (d) if so, the details thereof;
- (e) whether Government proposes to issue any guidelines for the speedy implementation of the said scheme;
 - (f) if so, the details thereof; and
 - (g) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SHRIPRAKASH JAISWAL): (a) and (b) Some delays in implementation of works at the district level have been reported. The reasons for such delay in implementing works include time taken for preparing estimates, ascertaining technical feasibility of each work and availability of land, non-clarity in the recommended work, etc.

- (c) and (d) As per Guidelines on MPLADS, sanction letter/order issued by nodal District Authority to the implementing agency shall stipulate a time limit for completion of the works. The time limit for completion of the work should generally not exceed one year.
- (e) to (g) At present, there is no proposal to issue any additional guidelines for speedy implementation of the scheme. However, the Ministry issues clarifications from time to time for strict adherence to the guidelines for effective implementation. Review meetings with the State/UT/District officials are also held to expedite the implementation of the scheme.

New mechanism for CPI

†3689. SHRI RAVI SHANKAR PRASAD:

SHRI RAM JETHMALANI:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether Government is considering a proposal of new computation method for working out Consumer Price Index;
 - (b) if so, the details of the proposal; and

[†]Original notice of the question was received in Hindi.

(c) the time by which the proposal is likely to be implemented?

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SHRIPRAKASH JAISWAL): (a) The Central Statistics Office is in the process of compiling new series of monthly Consumer Price Index (CPI) numbers separately for rural and urban areas on base 2010=100.

- (b) Weighting diagrams (consumption patterns) of these new CPI numbers have been derived from the results of the 61st round of Consumer Expenditure Survey conducted by the National Sample Survey Office during 2004-05. Prices of specified consumption items are collected from selected towns and villages every month.
- (c) CPI (Rural), CPI (Urban) and CPI (Rural+Urban) numbers for January 2011 at State/UT and national levels are likely to be released in February 2011.

Vocational training centres in tribal areas

3690. SHRIMATI T. RATNA BAI: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) how many vocational training centres have been opened in tribal areas during the last three years and the details thereof, State-wise;
- (b) the steps being taken to provide employment to tribal people who are trained in the vocational training centres; and
 - (c) the details of grants released under the vocational training scheme for tribal areas?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI TUSHAR BHAI CHAUDHARY): (a) to (c) Ministry of Tribal Affairs provides assistance to the State Governments/UT Administrations and Non Government Organizations (NGOs) under the Central Sector Scheme of Vocational Training in Tribal Areas to run vocational training centres for tribal students. The main aim of this scheme is to upgrade the skills of tribal youth in various traditional/modern vocations depending upon their educational qualifications, present economic trends and the market potential. No new vocational training centres have been opened under the scheme in the last three years. However, the State-wise details of grants released along with number of beneficiaries in respect of already existing vocational training centres under the scheme of Vocational Training in Tribal Areas during the last three years and current financial year is given in Statement-I and Statement-II.